

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.366/KB/2018

Present: Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd July, 2018, 10:30 A.M

Name of the Company		V.A Packaging Product Pvt Ltd -Vs- ROC, WB	
Under Section		252	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. sneha khatun, PCS

Petitioner

[Signature]
27/7/18

ORDER

The Ld. PCS for the Petitioner is present.

Report from the ROC, West Bengal is awaited.

The matter is fixed for further consideration on 02-08-2018.

[Signature]

(MADAN B GOSAVI)
MEMBER(JUDICIAL)